

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF PUBLIC ENTERPRISES**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 863**

ANSWERED ON 11.02.2025

**National Land Monetization Corporation (NLMC)**

**863. SHRI MADAN RATHORE:  
SHRI SUBHAS BARALA:**

Will the Minister of **Finance** be pleased to state:

- (a) whether the National Land Monetization Corporation has been operationalized?
- (b) if so, the objectives thereof; and
- (c) whether there has been any transactions so far, if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) & (b) : In pursuance of the Budget announcement, 2021 and based on the approval of the Cabinet on 09.03.2022 "National Land Monetization Corporation" (NLMC), as a 100% GoI owned company, has been incorporated on 03.06.2022 under the administrative control of Department of Public Enterprises, Ministry of Finance with the below-mentioned observations:

- i. Own, hold and monetize the non-core assets of 100% GoI owned CPSEs under strategic disinvestment and CPSEs under closure.
- ii. advise and assist on monetization of surplus and under-utilized non-core assets in case of Demerged companies, other CPSEs, government departments, statutory bodies/authorities, autonomous bodies, corporations etc.

(c) : NLMC has provided advisory service and successfully led to the completion of the phase-1 E-auction of RINL property at Visakhapatnam with a cumulative transaction value amounting to Rs. 242.88 crores and BSNL Land Parcel at Vibhuti Khand Lucknow with a cumulative transaction value amounting to Rs. 226 crores.

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